

(d) The Delhi Rent Control Act, 1958, and the Slum Areas (Improvement and Clearance) Act, 1956 provide adequate safeguards.

#### **Corruption Charges against Kerala Official**

**4093-C. Shri M. N. Swamy:**  
**Shri P. Kunhan:**  
**Shri Imbichibava:**  
**Shri Y. N. Singha:**

Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether Government's attention has been drawn to the newspaper reports levelling serious charges of corruption against the present Commercial Superintendent in the office of the Chief Engineer (Civil) under the Kerala Electricity Board;

(b) if so, the steps taken in the matter; and

(c) whether Government propose to institute an impartial enquiry in view of the serious nature of charges?

**The Minister of Irrigation and Power (Shri Fakruddin Ahmed):** (a) Yes.

(b) The Additional Chief Engineer (Civil), Kerala State Electricity Board, enquired in the charges and found them to be baseless.

(c) In view of his findings, no further enquiry is considered necessary by the Kerala State Electricity Board.

#### **Requisitioning of Houses in Jullundur**

**4093-D. Shri Yudhvir Singh:** Will the Minister of **Works, Housing and Urban Development** be pleased to state:

(a) the number of houses in Jullundur District and proper Jullundur City for which letters for requisitioning were issued during the First and Second Plan periods;

(b) the number of houses which were not requisitioned; and

(c) the reasons therefor?

**The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna):** (a) to (c). The information is being collected and will be laid on the Table of the House.

*Correction of answer to Unstarred Question No. 3674 dated 14th April, 1966, regarding Burning of Currency Notes in the Reserve Bank of India.*

**The Minister of Finance (Shri Sachindra Chaudhuri):** In reply to Unstarred Question No. 3674, I gave information as under:—

“(a) and (b). The average number of notes cancelled for destruction daily, on the basis of last twelve months figures, is 43, 96, 470. Information about the number of notes actually burnt daily and during the last 3 years is not readily available, but is being collected.”

The above answer was based on the information furnished by the Reserve Bank of India on the 7th April, 1966. The Bank has since advised that the data supplied by some of their offices in periodical returns on the basis of which the figure of notes cancelled daily was compiled, was wrong. The correct figure is 69, 81, 953. The answer to the Unstarred Question may therefore be corrected as under:

“(a) and (b). The average number of notes cancelled for destruction daily, on the basis of the last twelve months figures, is 69, 81, 953. Information about the number of notes actually burnt daily and during the last 3 years is not readily available, but is being collected.”

2. I would also like to take this opportunity to fulfil the assurance given in the second sentence of the above answer. The total number of notes burnt during the last three years is 653,98,10,852.

3. Part (a) of the question asked for information about the number of